

DIVISION BENCH
COURT - I

O-212

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/13(KB)2022
IA(I.B.C)/217(KB)2024, IA(IBC)(DIS.)/16(KB)2024,
IA(I.B.C)/617(KB)2024, IA(I.B.C)/1657(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	CHAITANYA ALLOYS PRIVATE LIMITED VS Y. R. TRADERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances via video conference/physically

Mr. Aritra Shankar Ray, Adv.] For the Liquidator
Mr. Santosh Kr. Choudhury, RP-in-person]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **08.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)